

Free and compulsory education

3459. SHRIMATI MOHSINA KIDWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has assessed the requirement of primary schools in the country in view of passing of legislation on free and compulsory education;

(b) if so, the details thereof;

(c) whether Government has any idea about the children who are not going to schools;

(d) if so, the details thereof;

(e) the manner in which the Centre is going to share expenditure in this regard;

(f) whether States have got enough infrastructure in this regard; and

(g) if not, whether the Centre will help them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Clause 6 of 'The Right of Children to Free and Compulsory Education Bill, 2009' provides that appropriate Government and the local authority would establish elementary schools in such area or limits of neighbourhood as may be prescribed. Rules for prescribing such areas/limits can be framed only after the proposed Bill is enacted, and the State Governments would determine the requirement of primary schools thereafter.

(c) and (d) The Gross Enrolment Ratio at the primary level was 111.24 in 2006-07. The drop out rate for that level that decreased from 31.5% in 2003-04 to 25.43% in 2006-07.

(e) to (g) Clause 7 of the Bill lays down that the Central Government and the State Governments shall have concurrent responsibility for providing funds for carrying out the provisions of the Act. It further lays down that the Central Government (a) shall prepare estimates of capital and recurring expenditure for implementation of the provision of the Act (b) shall provide to the State Governments, as grants-in-aid of revenues, such percentage of expenditure as it may determine in consultation with the States and (c) may request the President of India for making a reference to the Finance Commission to examine the need for additional resources, if any, to be provided to the State Governments for meeting their financial commitment to implement the Act.

Budgetary expenditure of National Council for Promotion of Urdu Language

3460. SHRI SYED AZEEZ PASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the details of the budgetary expenditure of National Council for Promotion of